





NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/204/2016
NAME OF THE PETITIONER(S) : Alagurajan
NAME OF THE RESPONDENT(S) : Cheran Hotels Private Limited and 8 Others
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- | | | | |
|----|--|--|---|
| 1. | S. Aravindan
for Fox Mandal & Associates | Counsel for R1, R3, R8 & R9 |  |
| 2. | SANDEEP KUMAR
(for) CIBI Vishwan | Counsel for Petitioner |  |
| 3. | K. RAMASAMY &
G.V. MOHAN KUMAR | Counsel for Respondent No. 7 |  |
| 4. | K. RAMESH
BY M/S. Ramalingam & Associates | Counsel for 1 st Respondent
9578145308 |  |

ORDER

Shri Sandeep Kumar, proxy representing counsel for petitioner present. Shri S Aravindan, counsel for R1 to R3, R8 & R9, Shri K Ramesh, counsel for R4 and Shri G V Mohan Kumar, counsel for R7 are present. Counsel for respondents prayed time for filing objections to CA 45/2016 filed by petitioner. Time extended at request. The matter is posted for submitting arguments in CA 45/2016. Put up on **04.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)